

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No107
CP(IB) 162 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

TCI Freight

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

ChockalingamThirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr.Mandeep Singh Saluja, Advocate

For the Respondent

:Mr.Jaimin R. Dave, Advocate

ORDER

The matter stands adjourned to 28.10.2021 for further consideration.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)